

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 414/94

Wednesday, this the 19th October, 1994

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M. Suresh Kumar S/o Madhavan Pillai
Nambiarayyath House, Payyanalloor
Nooranadu P.O.

Applicant

By Advocate Mr. M. R. Rajendran Nair

vs.

1. The Superintendent of Post Offices
Mavelikkara

2. The Employment Officer, Mavelikkara

3. The Union of India represented by
Secretary to Government, Department
of Posts, New Delhi

Respondents

By Advocate Mr. C. Kochunni Nair, SCGSC for R 1 & 3

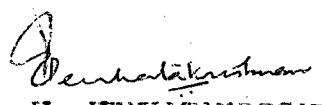
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Standing Counsel for respondents submits that
applicant has been selected for regular appointment and
that the order of appointment is being issued. We record
this submission. It is unnecessary to consider the
application on merits and we dismiss it accordingly.

NO costs.

Dated the 19th October, 1994


P. V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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